

(b) Bulk of the imports were made from Bahrein, Indonesia, Iran, Italy, Saudi Arabia, U.K., U.S.A., U.S.S.R, & Yugoslavia,

(4) Annual Reports of the Indian Institute of Technology, Madras, for the years 1961-62 and 1962-63. [Placed in Library. See No. LT-4699/65].

अध्यक्ष महोदय : पेपर्स टु बि लेड प्रां दि टेबल ।

REPORT OF REVIEW COMMITTEE ON EXPORT PROMOTION COUNCILS

श्री मधु लिमये (मुंजर) : अध्यक्ष महोदय, आप कृपया एक जानकारी दीजिए ।

The Minister of State in the Ministry of Home Affairs (Shri Hathi): Sir, on behalf of Shri Manubhai Shah, I beg to lay on the Table a copy of Report of Review Committee on Export Promotion Councils. [Placed in Library. See No. LT-4700/65].

अध्यक्ष महोदय : मैं ने कई दफा कहा है कि माननीय सदस्यों को इस तरह नहीं पूछना चाहिए ।

AMENDMENT TO INDIAN ADMINISTRATIVE SERVICE (PAY) RULES

श्री मधु लिमये : मैं जानना चाहता हूँ कि आज काश्मीर के बारे में कोई बयान होगा ।

Shri Hathi: I beg to lay on the Table a copy of Notification No. G.S.R. 1148 dated the 14th August, 1965, making certain amendment to Schedule III to the Indian Administrative Service (Pay) Rules 1954, under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Library. See No. LT-4701/65].

अध्यक्ष महोदय : अगर होगा, तो मिनिस्टर साहब बतलायेंगे । माननीय सदस्य इस तरह न पूछें ।

LIST OF COMPANIES ENTITLED TO BENEFIT OF SECTION 99(1) (iv) OF THE INCOME-TAX ACT, 1961

12.0½ hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORTS OF INDIAN INSTITUTES OF TECHNOLOGY

The Minister of Education (Shri M. C. Chagla): Sir, I beg to lay on the Table a copy each of the following Reports:

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): I beg to lay on the Table a list of companies, who on a reference to Government, have been informed during the year 1964-65 that the benefit of section 99(1)(iv) of the Income-tax Act, 1961 (corresponding to section 56A of the Income-tax Act, 1922) would be available in respect of the dividends distributed by them to their company shareholders. [Placed in Library. See No. LT-4702/65].

(1) Annual Reports of the Indian Institute of Technology, Kharagpur, for the years 1961-62 and 1962-63. [Placed in Library. See No. LT-4696/65].

(2) Annual Reports of the Indian Institute of Technology, Kanpur, for the years 1961-62 and 1962-63. [Placed in Library. See No. LT-4697/65].

(3) Annual Reports of the Indian Institute of Technology, Bombay, for the years 1961-62 and 1962-63. [Placed in Library. See No. LT-4698/65].

12.01 hrs.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS SIXTY-NINTH REPORT

Shri Krishnamoorthy Rao (Shimoga): Sir, I beg to present the Sixty-ninth Report of the Committee on Private Members Bills and Resolutions.